

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 307
(IB)/570(ND)2023
New Invt. Pett./88/2023

IN THE MATTER OF:

Ask Trusteeship Services Pvt. Ltd. & Ors. ... Applicant/Petitioner

Versus

ATS Heights Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 02.01.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Arunav Guha Roy & Adv. Vala Srihitha

For the Respondent :

For the Intervener : Adv. Sandeep Chilana Adv. Abdullah Tanveer

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Invt. Pett./88/2023: - As prayed Ld. Counsel appearing for the Applicant hearing is deferred to 04.01.2024

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)